

- (b) if so, the reaction of Government in this regard;
- (c) whether it is also a fact that share of this industry in the Gross Domestic product of the country has also increased; and
- (d) if so, the facts thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI V. NARAYANASAMY):  
 (a) and (b) There is no data to suggest that investment by private sector in construction of different areas of basic infrastructure for development of the country is linked to profitability of this industry.

(c) and (d) Over the period 2004-05 to 2009-10 (April to December) the share of this industry to GDP has gone up from 7.75 % to 8.11%, an increase in 0.36% only.

#### **PPP model**

†3773. SHRI NARESH CHANDRA AGRAWAL: Will the PRIME MINISTER be pleased to state:

- (a) the number of proposals sent by State Government of Uttar Pradesh to Central Government on the basis of discussion held on Public Private Partnership (PPP) model in the meeting of Chief Secretaries and Finance Ministers of the States held on 25th March, 2010;
- (b) whether it is a fact that all of these proposals were sent as per the norms of PPP Model but sanction has not been accorded to these till date;
- (c) if, so, by when the sanction will be accorded on these proposals; and
- (d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI V. NARAYANASAMY):  
 (a) No, Sir. Planning Commission has not received any Public Private Partnership (PPP) proposals from the State Government of Uttar Pradesh after 25th March, 2010 for appraisal and sanction.

(b) to (d) Do not arise.

#### **Special package for development of Bundelkhand**

3774. SHRI NARESH CHANDRA AGRAWAL: Will the PRIME MINISTER be pleased to state:

- (a) the policy of the Central Government to provide special package for development of States and norms which States are required to meet for special package;
- (b) whether it is a fact that honourable Chief Minister of Uttar Pradesh has demanded a package of Rs. 80,000 crores for the development of Bundelkhand and other backward region of the State;

- (c) if so, the decision taken by Government in this regard; and
- (d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI V. NARAYANASAMY):

(a) to (d) There have been proposals from various States like Bihar, Goa, Uttar Pradesh for different types of assistance. The State Government of Uttar Pradesh has requested sanction of a Special Area Incentive Package for Poorvanchal and Bundelkhand regions seeking exemption from Central Excise and Income Tax, a capital subsidy on investment for the region and proposals for assistance of about Rs. 80,000 crore for bridging critical gaps in development. Government of India generally does not release any State-specific special financial packages. However, State-specific need-based special dispensations are made as and when warranted through existing programmes/ schemes under Annual/Five-Year Plans. Nevertheless, considering the hardship faced by the people due to consecutive rainfall deficiency since 2004-05 in the Bundelkhand region comprising seven districts of Uttar Pradesh (Banda, Chitrakoot, Hamirpur, Jalaun, Jhansi, Lalitpur and Mahoba) and six districts of Madhya Pradesh (Chhatarpur, Damoh, Datia, Panna, Sagar and Tikamgarh), the Govt. of India has approved a special package for implementation of drought mitigation strategies in Bundelkhand envisaging an investment of Rs. 7266 crore to be implemented over a period of 3 years starting 2009-10. The share of Uttar Pradesh and Madhya Pradesh is Rs. 3506 crores and Rs. 3760 crores for their respective Bundelkhand regions. To meet the gaps in availability of financial resources and provide a thrust to the implementation of drought mitigation strategies an Additional Central Assistance to the tune of Rs. 3450 crore has been envisaged for the State Governments of Madhya Pradesh and Uttar Pradesh.

#### Census data

3775. SHRIMATI BRINDA KARAT: Will the PRIME MINISTER be pleased to state:

- (a) whether the census data to be collected in 2011 will include women's household work for calculation of GDP;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI V. NARAYANASAMY):

(a) to (c) The calculation of Gross Domestic Product (GDP) does not come under the purview of Population Census, which is undertaken decennially. The GDP is estimated by the Central Statistical Organisation (CSO), Ministry of Statistics & Programme Implementation, based on the methodology contained in the CSO's publication of 'National Accounts Statistics Sources and